

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1642 OF 2005

STATE OF M.P.

Appellant (s)

VERSUS

BADRI YADAV & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 02/03/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant(s)

Ms. Vibha Datta Makhija,Adv.

For Respondent(s) Mr. B.S. Jain,Adv.

Dr. (Mrs.) Vipin Gupta ,Adv

Mr. R.D. Upadhyay,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after two weeks.

(Ganga Thakur)

PS to Registrar

(Anand Singh)

Court Master